

National Company Law Tribunal

Allahabad Bench

CP NO. 152 / ALD / 2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE COMPANY: M/S Jay Deep Tourism Pvt Ltd VS. ROC Kanpur

SECTION OF THE COMPANIES ACT/I & B CODE: 252 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	P.K. BAJPAI	Advocate	Petitioner	H.Bajpai
2.				

CP NO.152/ALD/2017

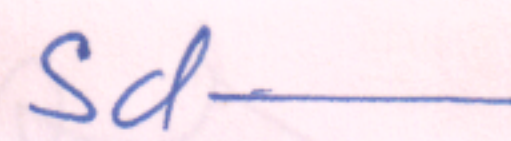
Sh. P.K. Bajpai, Advocate for the petitioner. The present petition is filed as a fresh case under Section 252 of the Companies Act, 2013.

A notice be issued to the ROC, Kanpur inviting their comments/objections, if any, on proposed restoration of the name of the company.

The matter be listed on 12th December, 2017.

Dated:17.11.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)


H.P. Chaturvedi,
Member (Judicial)